122

Income generated through Levy of Taxes on Tobacco/Tobacco Products

2477. SHRI SURESH PACHOURI: Will the Minister of FINANCE be pleased to state:

- (a) the income generated by Government from levy of tax viz. excise duty, sales tax etc. on tobacco and tobacco-based products during the last three years;
- (b) out of the total revenue earned by Government, the percentage of earning from cigarette and other forms of tobacco products; and
- (c) the total production of cigarettes and other form of tobacco products in the country?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. P. VEERENDRA KUMAR):

(a) Revenue (Basic Excise Duty & Addl. Excise Duty) Earned from Cigarettes and Other Tobacco Product (Rs. in Crores)

PRODUCTS		1993-94	1994-95	1995-96
Cagarettes and cigarillos of	BED	1867.66	1756.76	2297.85
tobacco substitutes	AED	871.91	986.14	1129.02
Bidies	BED	159.79	161.36	158.90
	AED	46.73	46.69	48.56
Chewing tobacco including khara	BED	88.29	115.55	173.19
masala, kimam etc.	AED	25.46	35.21	43.34
All other products falling under	BED	49.02	376.40	157.63
Chapter 24 of the Central Excise Tariff	AED	4.81	9.24	11.70
Cess on bidies		13.01	11.92	15.80
Total		3,116.68	3,499.27	4,036.49

Note: No Sales Tax is levied on Cigrettes and other Tobacco Products. However, Additional Excise Duty (AED) in lieu of Sales Tax is levied.

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123

(b)			
Year	Total Revenue from Union Excise Duties (Rs. in Crores	Excise Revenue from Cigarettes and other tobacco Products (Rs. in Crores)	(%of (2) to (1)
	(1)	(2)	(3)
1993-94	31,750.00	3,116.68	9.82%
1994-95	36,900.00	3.499.27	9.48%
1995-96	41,000.00	4,036.49	9.85%
(c)			
Year	Production of Cigarettes	Production of Bidies (No.	Production of other Tobacco
	(No. in Lakhs)	in Lakhs)	products (KGS. in Lakhs)
1993-94	7,27,582.56	32,65,875.62	1,906.79
1994-95	8,52,087.36	39,96,875.62	4,813.98
1995-96	8,82,978.60	41,85,301.30	4,338.19

Loans by Nationalised Banks in Assam

2478. SHRI PARAG CHALIHA: Will the Minister of FINANCE be pleased to

- (a) the details of loans disbursed by nationlised banks in Assam during the three years, year-wise;
- (b) details of loans amounting to Rs.one lakh and above disbursed without tangible security during the period;
- (c) percentage of the loan amount given to SC/ST applicants in the state against total advances;
- (d) the number of loan applications received, from SC/ST applicants by these banks directly or through official agencies number of applications sanctioned and rejected with reasons for rejection;
- (e) whether there is any time limit stipulated for sanctioning of a loan, and

(f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (f) the information is being collected and will be laid on the Table of the House to the extent available.

मध्य प्रदेश में भारतीय जीवन बीमा निगम के जारवा कार्यालय खोला जाना

2479. श्री दिलीप सिंह जुदेव: क्या वित्त मंत्री यह बताने की कपा करेंगे किः

- (क) वर्ष 1991-92 से वर्ष 1994-95 के दौरान वर्ष-वार मध्य प्रदेश में किन-किन स्थानों पर भारतीय जीवन बीमा निगम के शाखा कार्यालय खोले गए हैं;
- (ख) वर्ष 1995-96 और 1996-97 के दौरान किन-किन स्थानों पर नई शाखाएं खोले जाने के प्रस्ताव विचाराधीन है: